

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) The college started in September, 1961.

(b) No specific allotment has been made but an amount of Rs. 5 crores has been earmarked in the Third Plan for the new Regional Colleges, including the Kozhikode College.

**Shri Warrior:** May I know whether all the scientific equipment necessary for this college have been supplied or at least the foreign exchange content of that has been set apart?

**Shri Humayun Kabir:** This college will be developed gradually. At the moment, it is functioning in the Poly-technic building. A site has been selected for the new buildings. As they go up, all the necessary equipment will be provided.

**Shri Warrior:** May I know whether it is not a fact that some of the colleges started do not find sufficient aid in the form of foreign exchange allotment to purchase those equipments which are not indigenously available from outside?

**Shri Humayun Kabir:** It may be true of some of the colleges, but not about all.

**केंद्रीय सरकार के कर्मचारियों के साथ संयुक्त परामर्श की कार्य प्रणाली**

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८३६. { श्री भक्त दर्शन :  
श्री नम्बियार :  
श्री स० सो० बनर्जी :  
श्री यलमन्दा रेड्डी :  
श्री वी० चं० शर्मा :  
श्री महेश्वर नायक :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि केंद्रीय सरकार के कर्मचारियों के साथ संयुक्त परामर्श के लिए कार्य-प्रणाली कायम करने के जिस प्रस्ताव पर कुछ समय से विचार किया जा रहा है, उसके बारे में क्या निश्चय किया गया ?

**गृह-कार्य मन्त्रालय में राज्य मन्त्री (श्री दातार) :** यह विषय अभी भी सरकार के विचाराधीन है ।

[The answer was also read by the Minister in English].

The matter is still under consideration of the Government.

**श्री भक्त दर्शन :** श्रीमन्, इस प्रश्न पर विचार करते हुए लगभग दो वर्ष हो गये । प्रारम्भ में शासन की ओर से यह घोषणा की गई थी कि जल्दी से जल्दी निर्णय किया जायेगा । अतः इस सम्बन्ध में इतनी देरी होने के क्या कारण हैं ?

**गृह-कार्य मन्त्री (श्री लाल बहादुर शास्त्री) :** माननीय सदस्य को जैसा मालूम है पहले भी इस सदन में बतलाया गया था कि इस विषय पर यूनिवर्स से बातचीत की जायगी और लेबर मिनिस्टर उन से बात चीत करेंगे । उस में समय लगा, और लेबर मिनिस्टर ने उन सब से बातें कीं । बातें करने के बाद अब गवर्नमेंट ने आरजी तौर पर कुछ अपनी राय बनाई है, जिस को कैबिनेट के सामने पेश करना है । हमें आशा है कि यह काम जल्दी होगा ।

**Shri Warrior:** May I have the answer in English also?

**Shri S. M. Banerjee:** I will help him.

**Mr. Speaker:** That is a good idea.

**श्री भक्त दर्शन :** क्या माननीय मंत्री के उत्तर का यह अर्थ है कि इस सम्बन्ध में बुनियादी निर्णय लिया जा चुका है कि व्हिटले कौंसिल अथवा उस प्रकार की कोई और मशीनरी स्थापित की जायगी तब उसके विस्तार की बातों पर निर्णय करने में देरी क्यों हो रही है ?

**श्री लाल बहादुर शास्त्री :** जी हां एक मानी में जो सदस्य कहते हैं वह ठीक है लेकिन व्हिटले कौंसिल के साथ कुछ स्ट्राइक्स वगैरह

की बात भी लगी हुई है कि हड़ताल करना या स्ट्राइक करना यह कहां तक मुनासिब है, इसलिए यह जरा टंका सवाल है और इन दोनों का साथ ही साथ फँसला होगा।

**Shri S. M. Banerjee:** May I know whether it is a fact that the employees' representatives and the representatives of the various organisations including federations will once again be consulted before finalising this at the Cabinet level?

**Shri Lal Bahadur Shastri:** I do not think that that would be necessary, because they have already been consulted, and they have expressed their views. But in case the Ministries concerned and I myself feel that on certain points further consultation is necessary, we shall gladly do that.

**Shri A. P. Sharma:** Is it a fact that most of the employees' trade unions, in the course of the consultations with the Labour Ministry were opposed to the setting up of the Whitley Council as is being proposed? Is it also a fact that in spite of the opposition of most of the trade unions, Government still propose to proceed with the setting up of the machinery?

**Shri Lal Bahadur Shastri:** I am not aware of the details of the discussions which took place between the Labour Minister and the different employees' unions. What the form or pattern should be, whether it should be called as the Whitley Council or as, something else and so on is a different matter. But I do not think there is any objection from any union to set up some kind of negotiating machinery between the employees and the employers.

**Shri S. M. Banerjee:** May I know whether Government are going to take a decision regarding this joint consultative machinery with regard to P. & T., the Railways, Defence etc. or also with regard to the autonomous corporations?

**Shri Lal Bahadur Shastri:** We have, for the time being, confined ourselves

to the various Departments of the Government of India.

**श्री भक्त दर्शन :** श्रीमन् कुछ समय पहले शासन की ओर से एक विधेयक इस आशय का तैयार किया गया था कि सरकारी कर्मचारियों को हड़ताल करने के अधिकार से वंचित कर दिया जायेगा लेकिन हाल में अखबारों में इस तरह की रिपोर्टें निकली हैं कि उस विधेयक को समाप्त किया जा रहा है अतः मैं जानना चाहता हूँ कि इस समाचार में कहां तक सत्यता है ?

**श्री लाल बहादुर शास्त्री :** जब उस का फँसला हम कर लेंगे तो उस के साथ ही साथ इस विधेयक का भी फँसला हो जायगा।

#### Backward Classes

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\*841. { **Shri P. R. Chakraverti:**  
          **Shri Vidya Charan Shukla:**

Will the Minister of Home Affairs be pleased to state:

(a) whether Government of India have decided not to draw an all India list of Backward Classes and have advised the State Governments to apply preferably economic tests than those based on caste;

(b) if so, names of the State Governments which have accepted this advice; and

(c) what criteria have been chosen by these State Governments for defining backwardness?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) Yes, Sir.

(b) and (c). As far as known to us no State Government has so far adopted the economic criterion for defining backwardness, and the lists based on caste are still being followed. However, for the limited purpose of grant of freeships, the Maharashtra and Gujarat Governments are treating as backward Classes, persons with